NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.08/(MAH)/2016

CORAM:

NAME

Present:

SHRI M. K. SHRAWAT

SIGNATURE

Manufatel

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Mrs. Sarala Gobindram Luthria & Ors.

V/s.

M/s. Mysore Sungandhi Dhoop Factory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

DESIGNATION

De Mansi Patel 1/b

Judus Law - Adv.

Jor Respondent

102 109

Juluana

Herollay Khurana
ilb AZB and
Barners
for Petitioners

Mr. MATREK 145 1/2 [for F1
164557775 MATRES MATRES

(Contd-1)

- 1. Present both the sides.
- 2. Stated that the process of Settlement is in progress. Hence seeking more time.

3. Adjourned to 17.01.2018 at 2.30 pm.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 18.12.2017

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Sd/-

M.K. SHRAWAT Member (Judicial)